compared that there were about 1071 unautorised colonies in existence in the base a on 31.3.1993. The Union Government has already agreed, in participation of those unauthorised colonies which have dome up in Delhi upto 31.3.1993 and which conforms to the guidelines formulated for the purpose.

- (c) No. Sir.
- (d) Does not asse in view of reply to (c) above.

Desirtion of water bodies in NCT of Delhi

THE STATE SINGH:

With the Minister of URBAN DEVELOPMENT AND POVERTY ALLEMIATION by pleased to state:

- (a) whether or is a fact that water reservoirs in the National Capital Tecritors of the shas been depleting almost every year rapidly;
 - (b) # courte details thereof during the last three years; and
- (a) the steps Government have taken to arrest the depletion in the water level stress that period and with what result?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON REDERBERISHNAN): (a) to (c) The information is being collected and we can had an the Table of the House.

Conversion of properties from leasehold to Freehold

HP5, SHPFRK ANAND:

- COMESANTOSH BAGRODIA:
- Minister of URBAN DEVELOPMENT AND POVERTY ALL EVIADOM ha pleased to state:
- ignished her it is a fact that DDA had opened a conversion scheme with the trace for making residential properties from leasehold to freeze to standard April, 2002;
- 1. The Application people owning plot/homes/flats in areas under the Library Product been deprived of this right;